NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



| ATTENDANCE CUM ORDER SHEE NATIONAL COMPANY LAW TRIBI | T OF THE HEARING OF CHENNAL B UNAL, HELD ON 18/12/2017 AT 10.30 | AM |
|---|--|------------|
| PRESENT: SHRI Ch. MC | OHD SHARIEF TARIQ, MEMBER-JU | DICIAL |
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : CP/181/2017 : LEARNING SCHOLARS EDUCATION PVT LTD | |
| NAME OF THE PETITIONER | | |
| UNDER SECTION | : 252 | |
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| | REPRESENTATION BY WHOM | |
| AMBILI.B | Company Prosentor Doc, Werala | Alli |

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for RoC present and he is directed to file report. Put up on **15.01.2018** at **10.30** A.M.

-59 -

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk